

***IN THE HIGH COURT OF BOMBAY AT GOA***

**LD-VC-OCW-47-2020**

Melvin Francis Da Silva                      **...Applicant**

*Versus*

State of Goa and Ors.                      **.... Respondents.**

Shri Amey Sinai Kakodkar, Advocate for the Petitioner.

Shri Surendra G. Dessai, Senior Advocate with Shri Virendra Parshekar, Advocate for the Applicant.

Shri Devidas J. Pangam, Advocate General with Shri Manish Salkar, Government Advocate, for the Respondents No.1 to 4.

Shri Nikhil Vaze, Advocate for the Respondent No.6.

Shri A. D. Bhohe, Advocate for the Respondent No.7.

**Coram : NUTAN D. SARDESSAI &  
M. S. JAWALKAR, JJ.**

**Date : 31<sup>st</sup> July, 2020.**

P.C.:

Stands over on 11.08.2020.

**M. S. Jawalkar, J.**

**Nutan D. Sardesai, J.**